## HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar General at Jammu)

## NOTICE

No: 79007/R919.5

Dated:22.12.2025

It is notified for the information of all concerned that to bid farewell to Hon'ble Mr. Justice Vinod Chatterji Koul, Judge, High Court of J&K and Ladakh, on His Lordship's laying of the robes, a Full Court Reference is scheduled to be held on 30<sup>th</sup> December, 2025 at 3.30 P.M, in the Hon'ble Chief Justice's Court room at Jammu Wing of the High Court. The Ld. Advocate General will deliver the farewell address, thereafter the President, J&K High Court Bar Association, Jammu, will deliver the farewell address on behalf of the Members of the Bar of UT of Jammu & Kashmir & UT of Ladakh to which Hon'ble Mr. Justice Vinod Chatterji Koul will respond.

By order.

Registrar General Dated:22.12.2025

No: 79036/R4/9.S

Copy of the above forwarded to the:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
  Secretary to Hon'ble Mr./Ms Justice \_\_\_\_\_\_\_.

......for information of their Lordships'.

- 3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
- 4. Director J&K Judicial Academy, Jammu.
- 5. Member, Secretary, J&K Legal Services Authority.
- 6. Member, Secretary, Ladakh Legal Services Authority.
- 7. Principal District & Sessions Judge, Jammu for information.
- Registrar Rules, High Court of J&K and Ladakh, Jammu
  Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.
- 10. Registrar (IT), High Court of J&K and Ladakh, Jammu
- 11. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
- 12. CPC e-Courts, High Court of J&K and Ladakh, Jammu.

.....for information

- 13. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- 14. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.